

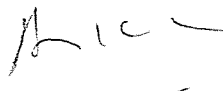


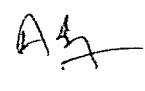
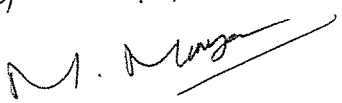
NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

18

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 10/07/2019

PRESENT: SHRI B.S.V.PRAKASH KUMAR, MEMBER (JUDICIAL)

APPLICATION NUMBER : MA/385/2019
PETITION NUMBER : CP/114/IB/2018
NAME OF THE PETITIONER : M.MURUGESAN RP (VELOHAR INFRA PVT LTD)
NAME OF THE RESPONDENTS : VIJAYALAKSHMI AND OTHERS
UNDER SECTION : SEC 66 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
	Ajoy Kumar Gnanam	6th Respondent	
	J. SATHIYANARAYANAN	Counsel for Applicant	
	S. SATISH	Counsel for R2	
	A. SANTHANA SIVAKARTHAN	Counsel for R1, R3 & R4	
	M. MURUGESAN M. MURUGESAN	R.P.	

ORDER

At request of the parties, list this matter on 29.07.2019.

(B.S.V.PRAKASH KUMAR)
Member (Judicial)

VS